

കേരള സർക്കാർ Government of Kerala 2018



Regn. No. KERBIL/2012/45073 dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2015-17

കേരള ഗസററ **KERALA GAZETTE**

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്

PUBLISHED BY AUTHORITY

വാല്യം 7	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2018 ജനുവരി 30 30th January 2018	നമ്പർ 🕽
Vol. VII		1193 മകരാ 16 16th Makaram 1193	No. 5
		1939 മാഘം 10 10th Magha 1939	,

PART III University of Calicut

(GENERAL AND ACADEMIC BRANCH I)

NOTIFICATION

No. 182199/GA-1-F 1/2016/Admn.

13th November 2017.

It is hereby notified that the following amendment to Statute 9, Chapter 3 of Calicut University First Statutes 1977 has been approved by the Senate at its meeting held on 8-8-2016 and assented to by the Hon'ble Chancellor on 31-10-2017.

Amendment

The existing Statute 9, Chapter 3 of Calicut University First Statutes 1977 be replaced by the following:

(9) Applicability of certain rules to University Teachers:—Subject to the provisions of the Act and the Statutes issued thereunder, the Kerala Service Rules, the Kerala State and Subordinate Service Rules and the Kerala Government Servants Conduct Rules for the time being in force and as amended from time to time shall Mutatis Mutandis apply to the teachers of the University, with such modifications as the context may require and the expression 'government' in those Rules shall be construed as a reference to the 'University':

Provided that the age of retirement of teachers of the University shall be 60 years and that the teachers of the University who complete the age of 60 years during the course of an academic year and whose date of birth is second July or thereafter shall continue in service till the last day of the month in which the academic year ends, subject to the other conditions under Rule 60 (c), Part I, Kerala Service Rules.

		(Sd.)
Calicut University P. O.,		Registrar.
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